GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA STARRED QUESTION NO. †*87 ANSWERED ON 13.12.2022

Construction of Stadiums

†*87. SHRI ARUN KUMAR SAGAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken any steps to construct stadiums under 'Khelo India Scheme' at Panchayat level in the country especially in Katra Nagar Panchayat of Katra Vidhan Sabha to bring forward the youth talent in the country particularly those from the rural areas of Shahjahanpur Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government has received any requests from people's representatives in this regard; and
- (d) if so, the details thereof and the action taken or likely to be taken by the Government in this regard?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. †*87 TO BE ANSWERED ON 13/12/2022 REGARDING "CONSTRUCTION OF STADIUMS" ASKED BY SHRI ARUN KUMAR SAGAR, HON'BLE MEMBER OF LOK SABHA

(a) to (d) 'Sports' being a State Subject, the responsibility to develop/improve basic infrastructure for promotion of sports at the village/panchayat level in the country rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. Under the Khelo India Scheme of this Ministry, the Government sanctions sports infrastructure projects of various categories to the eligible entities as laid down in the operational guidelines of the Scheme. So far, 298 sports projects have been sanctioned across the country. These projects are located in both urban as well as rural areas with an aim to bring forward the youth talent from every part of the country.

This Ministry had received a letter dated 13.10.2021 from Shri Arun Kumar Sagar, Member of Parliament, Lok Sabha, Shajahanpur, Uttar Pradesh regarding establishment of a stadium at Shajahanpur under the Khelo India Scheme. The matter was examined in this Ministry. Under the Khelo India Scheme, the proposals for sports infrastructure projects are considered based on the relevant norms and procedure for sending the Detailed Project Reports (DPRs), as laid down in the Operational Guidelines for the "Creation and Upgradation of Sports Infrastructure" Component of the Scheme. Further, the proposals for sports infrastructure projects are considered in this Ministry upon receiving the same through the concerned department of the State/UT Government, subject to the completeness of the proposals, technical feasibility and availability of funds under the Scheme.

The Hon'ble Member of Parliament has been informed about the above position by this Ministry vide letter dated 25.11.2021.

For the development of sports in the state of Uttar Pradesh, this Ministry has sanctioned 30 sports infrastructure projects of different sports disciplines amounting to Rs. 499.06 crore, 01 Khelo India State Centre of Excellence, 10 Khelo India Accreditated Academies and 90 Khelo India Centres (located at the district-level) under the Khelo India Scheme.
